

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00023/2017

Jabalpur, this Tuesday, the 20th day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Amit Kumar Sinha, Aged 39 years, S/o Shri U.N.Sinha,
(1) R/o B/2, 1st Floor, Pappu Bajaj Apartment, Vasant Vihar
Colony, Near H.D. Memorial School, Katni-483501 (MP)
(2) Senior Section Engineer, Electric Loco Shed, NKJ
Katni-483501 (MP)

-Applicant

(By Advocate –**Shri K. N. Pethia**)

V e r s u s

1. Union of India, through General Manager,
West Central Railway, Indira Market, Jabalpur 482001(MP)
2. Divisional Railway Manager (Personnel)
Jabalpur Division, West Central Railway,
Office of Divisional Railway Manager, Jabalpur-482001
3. Chief Personal Officer, Western Central Railway,
Jabalpur, O/o General Manager, Indira Market,
Jabalpur-482001 (M.P.)
4. Chief Personal Officer, North Central Railway,
Allahabad O/o General Manager, North Central Railway,
Allahabad-211001 (U.P.)
5. Divisional Railway Manager (Personnel),
Jhansi Division, Jhansi, O/o Divisional Railway Manager,
North Central Railway, Jhansi-284003 (U.P.) **- Respondents**

(By Advocate –**Shri Sapan Usrehte**)

ORDER (ORAL)

Learned counsel for the applicant submits that the relief prayed for by the applicant in this O.A. has been granted to him and therefore this O.A. may be disposed of as having become infructuous.

2. Accordingly, this O.A. is dismissed as having become infructuous.

(Navin Tandon)
Administrative Member

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